BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 89/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.09.2017</u>

Name of the Company:

Punjab National Bank.

V/s.

Siddhi Vinayak Logistics Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. ANIP A. GANDHI

PETITIONER PNB

34. Adv. Mr. Rashesh Sanjancoala 2. Digant B. Kakkad ADVOCATE

ORDER

Learned Advocate Mr. Anip Gandhi present for Applicant/ Financial Creditor. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Dignat Kakkad i/b Yug Law Chambers present for Respondent.

Applicant filed certificates issued by the Bankers.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of September, 2017.